

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 23/06/2020**

Sr. No.	Case No.	Name of Parties	Next Date	Stage
1	ABA 637/2020	Hitesh R. Patel Vs. State of Maharashtra		
2	ABA 681/2020	The State Of Maharashtra Through Kherwadi Police Station Vs Suman Narayan Shirsagar and Ors		
3	BA 1407/2020 in S.C. 633/2015	Deepak Ashok Salve Vs. DCB CID		
4	BA 1340/2020 in S.C. NO.633/2015	Avinash Anil Dethe vs. DCB CID		
5	S.C. No. 2115/19	Kamlesh Pabhakar Howale V/s The State Pant Nagar P. Stn.		
6	S.C. No. 2115/19	Snehal Mahadeo Kende V/s The State Pant Nagar P. Stn		
7	S.C. No. 2115/19	Prasad Namdeo Gapate V/s The State Pant Nagar P. Stn.		
8	S.C. No. 2115/19	Dhirendra Kumar Ramchandra Kharat V/s The State Pant Nagar P. Stn.		
9	S.C. No. 2115/19	Roahan Dinkar Nikam V/s The State Pant Nagar P. Stn.		

10	MA- 20 In BA 4 of 2020 In SC 171 of 2020	Mohd. Danoish Vs The state		
11	Exh. 10 In SC 1331 of 2019	Rizwan Abdul Sheikh Vs The state		